

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. NO. 2034/2000

New Delhi: this the 5th day of December, 2000.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Anil Kumar
s/o Late Sh. Jai Parkash
House No: 10/519 Behind
Jai Talkies Krishna colony
Muradnagar.
2. Ambrish Kumar
s/o Sh. R.N. Tyagi
r/o C-694 DDA LIG Flats
East of Loni Road,
Shahdara.
3. A.K. Bansal
s/o Sh. O.P. Gupta
r/o 9/63 Bagichi Gali
Vishwas Nagar, Shahdara.
4. Ashok Kumar Sainy
s/o Sh. Ishwar Dass Sainy
r/o WZ 35 D-293 Sadh Nagar
Palam Colony
New Delhi - 45
5. Ajit Singh
s/o Late Sh. Raghbir Singh
r/o 116/6 R.K. Puram,
New Delhi - 110022.
6. Bhodev Singh
s/o Sh. Gajraj Singh
r/o C-99 B Lapat Nagar
Sahibabad Ghaziabad (U.P.)
7. Brahma Nand Singh
s/o Sh. Kamata Singh
r/o G-3/226 Rohini Sector 16
Delhi - 85.

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8. B.K. Sharma
S/o Sh. Ram Parkash Sharma
r/o 22/1 Sucheta Puri
Modinagar Ghaziabad.
9. Chander Bhan
s/o Sh. Ram Kishan.
r/o G-40 Bhagwati Garden Extn.
New Delhi - 59
10. D.K. Singhal
s/o Sh. D.C. Singhal
r/o G-90 Dilshad Colony
Delhi - 110095
11. Deepak Kumar
s/o Sh. Sateyndra Pal
r/o B-20 Indra Encl (NEB Sarai
New Delhi - 110068
12. Dinesh Surangi
s/o Sh. C.L. Surangi
r/o 1264 1st Floor
Sector-18
Faridabad.
13. D.K. Gautam
s/o Sh. Hargulal
r/o WZ-441 B Gali No: 21
Sadh Nagar II
Palam Colony, Delhi.
14. Dinesh Bhargava
S/o Sh. O.P. Bhargava
r/o B-41 1st Floor
Dilshad Colony
Delhi - 95
15. Dwarika Prasad Verma
s/o Sh. Bhodev Singh
A-72 Gagan Vihar
Bhopura Distt.
Ghaziabad.

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16. Dharam Pal
s/o Sh. Raghuvir Singh
A-66 Gali No: 1 Kabir Nagar
100 Feet Road
Shahdara
17. Harbans Lal
s/o Sh. Des Raj
A-511, 12 DDA Colony
Khayala New Delhi-18
18. Inderpal Singh
s/o Sh. Lakhan Singh Gangwar
A-680 Gali No: 18
Mahavir Enclave, Part II
19. Jagmal Singh
s/o Late Sh. Tika Ram
r/o V. & P.O. Garhi Chowkhandi
Distt. Ghaziabad U.P.
20. Jugal Kishore Mehra
s/o Late Sh. Nidhu Ram
r/o 353/6 R.K. Puram,
New Delhi - 22
21. Joga Ram
s/o Sh. Balandu Ram
r/o RZ-G 823 Raj Nagar
Part II Palam Colony
Delhi.
22. Kanwal Kant
s/o Late Sh. Ram Parkash
r/o WZ-120 Plot No: 334
Chand Nagar Delhi-18
23. Kamal Kant Kalra
s/o Sh. Krishan Lal
r/o 1116 Pocket GH 5 & 7 LIG
Paschim Vihar Delhi.

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24. Manjit Kumar Prashar
s/o Late Chander Mukhi
r/o 1252 Near Krishna Mandir
Najafgarh, New Delhi.
25. Mukesh Kumar
s/o Sh. Late V.P Jain
r/o 9/1911 Gali No: 3
Kailash Nagar Delhi-31
26. Mukesh Chand Aggarwal
s/o Late Sh. Laxmi Chand
r/o 50-A Baldev Park
Delhi - 51
27. N.K. Sharma
s/o Sh. Shambu Dayal Sharma
r/o A-50 Shyam Park Extn.
Sahibabad Ghaziabad (U.P.)
28. N.K. Sehgal
s/o Sh. B.L. Sehgal
r/o WZ-36/1 Gali No:15
Krishna Puri Tilak Nagar,
New Delhi.
29. O.P.S. Dhama
s/o Sh. Balbir Singh
r/o H- 51 Ganga Vihar
Delhi - 94
30. Ravinder Pal
S/o Sh. Harbans Lal
r/o A-101 Gali No: 4
Madhu Vihar Uttarm Nagar,
Delhi.
31. Ranbir Singh
s/o Sh. Dila Ram
r/o 37/6 R.K. Puram,
New Delhi - 22
32. Ram Kewal Azad
s/o Sh. Ram Avadh
r/o R-13 East Vinod Nagar
Delhi - 91

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33. Raj Kumar
s/ o Late Sh. Ghasi Ram
r/o RZ-A-23 A Suraj Vihar
Kakrola, Uttam Nagar Delhi.
34. Raman Rani Verma
w/o Sh. N.P.S.Verma
r/o ISC Sanchar Lok
Parts.
I.P.Extension, Delhi-92
35. R.K.Gupta
s/o Late Sh. Telu Ram Gupta
r/o B-42 G. F. Dilshad Colony
Delhi-95
36. Ramesh Chander Mallik
s/o Sh. Ishwar Chander Malik
r/o G-9/217 Sector 16 Rohini,
Delhi - 85
37. Sucha Singh
s/o S. Jagat Singh
r/o 421 Lane No: 16 DDA Janta
Flats Madangir , New Delhi.
38. Sunil Negi
s/o Sh. S.S. Negi
r/o L-149 Mahavir Encl.
Palam, New Delhi.
39. S.S. Asija
s/o Sh. P.S.Asija
r/o 112-A Indra Puri Exten.
Shahdara Loni Road, Delhi.
40. Som Nath
s/o Sh. Ramji Das Khurana
r/o C-47 Ram Dutt Encl.
Uttam Nagar , New Delhi-59

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41. Shatru Gan Tyagi
s/o Sh. Jagan Nath Tyagi
r/o 4/2683 Gali No 36
Bihari Colony
Shahdara, Delhi.
42. Sushil Kumar Sharma
s/o Sh. R.R. Sharma
r/o 341/1D Shalimar Park Exten.
Shahdara, Delhi-32
43. Shalinder Singh
s/o Sh. Naubat Singh
r/o 200 Rama Market,
Pitampura, Delhi - 34
44. Trilok Kumar
s/o Sh. L.R. Gupta
r/o 28/15 Babar Pur
100 Ft. Road Shiv Mandir
Shahdara, Delhi
45. Vinod Kumar
s/o Late Sh. Om Parkash
r/o A - 634 Jahangir Puri,
Delhi - 33
46. Rajesh Kumar Saini
s/o Late Sh. C.S. Saini
r/o B-58 Suraj Mal Vihar
Delhi -92
47. Ram Prit Singh
s/o Sh. Ishwari Singh
r/o B-5/99 Sector 11
Rohini, Delhi.

...Applicants.

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Versus

1. Union of India
through its Secretary,
Ministry of Communications,
Department of Telecommunications,
Sanchar Bhawan, Ashoka Road,
New Delhi
 2. The Chairman,
Telecom Services,
Government of India,
Sanchar Bhawan, Ashoka Road,
New Delhi
 3. The Assistant Director General (ST-C)
Telecom Services,
Government of India,
Sanchar Bhawan, Ashoka Road,
New Delhi
 4. The Chief General Manager,
Maharagar Telephone Nigam Ltd.
K.L. Bhawan,
New Delhi
- ...Respondents

Advocates: Mrs. Rani Chhabra for applicants.

Shri VSR Krishna with Ms. Geetanjali Goel
for respondents.

ORDER

S.R. ADIGE, VC(A)

Applicants impugn respondents' letter dated 20.9.2000 (Annexure. P-10) and seek a direction to respondents to implement the select panel issued vide letter dated 19.8.2000 (Annexure. P-6) for sending the successful candidates for JTOs' training.

2. Heard both sides.

3. The panel issued vide letter dated 19.8.2000 is only an eligibility list of TTAs who have qualified in the Screening Test of JTOs for the purpose of

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selection and deputation on training. In other words the TTA's named in the panel issued vide letter dated 19.8.2000, are eligible to be sent for JTOs' training. The criteria for sending the eligible TTAs for JTOs' training is to be the length of service put in by them as TTAs vide JTO Recruitment (Amendment) Rules, 1996 notified under Article 309 of the Constitution on 14.10.96 (Annexure P-3) which has not been impugned.

4. The OA therefore warrants no interference. It is dismissed. Interim orders are vacated. No costs.

A. Veda Valli
(DR. A. VEDAVALLI)
MEMBER (J)

S. R. Adige
(S. R. ADIGE)
VICE CHAIRMAN (A).

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